GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 3744 (TO BE ANSWERED ON 11.12.2019)

NON-FUNCTIONAL UPGRADATION FOR GROUP A OFFICERS

3744. DR. NISHIKANT DUBEY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Central Secretariat Service (CSS) Grade-I has been enlisted in the Schedule of CCS (CCA) Rules, 1965 as Central Civil Services Group-A;
- (b) if so, the details thereof;
- (c) whether the Non-Functional Upgradation (NFU) applicable to Group 'A' Officers in terms of DoPT OM dated 24 April, 2009 has been extended to CSS Group 'A' Officers;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any proposal for grant of NFU to CSS Group 'A' Officers is under consideration of DoPT; and
- (f) if so, the time frame by which the NFU will be granted to all the eligible CSS Officers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): Yes, for the grade of Under Secretary & above.

(c) to (f): No Sir. The grant of NFU is governed by DoPT OM No. AB. 14017/64/2008-Estt. (RR) dated 24th April 2009. Further, in terms of the Resolution No. 1-2/2016-IC dated 25th July 2016 of the Department of Expenditure, status quo is to be maintained regarding NFU until a final decision is taken on all administrative issues concerning the same.
